

ORISSA HIGH COURT**FILING REPORT AS ON :26/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012994/2022	SIDHU @ MANORANJAN DASH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NAYAGARH /196 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000827/2022
2	BLAPL/0012995/2022	KANTARU MALLIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /207 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000121/2022
3	BLAPL/0012996/2022	GIRISH NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL SADAR PS /991 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001913/2022
4	BLAPL/0012997/2022	IBA @ SK. IMRAN KHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /234 /2021 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000069/2021
5	BLAPL/0012998/2022	SADHU MUDULI @ PENDUM SADHU VS STATE OF ODISHA	GIRIDHARI SINGH VS	ORKEL /66 /2018 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000056/2018
6	BLAPL/0012999/2022	TIKINA @ SANTOSH NAYAK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KHANDAPARA /84 /2022 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000101/2022
7	BLAPL/0013000/2022	CHANDU KU. BHOI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /258 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000094/2021
8	BLAPL/0013001/2022	RAJA @ CHANDANESWAR NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	BADACHANA /302 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001312/2021
9	BLAPL/0013002/2022	RAJU DALEI @ RAJKISHORE DALEI VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /383 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000069/2022
10	BLAPL/0013003/2022	PINKU @ PANKAJ KHILAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /191 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000713/2022
11	BLAPL/0013004/2022	ALEKHA KUMAR PATI @ GUDDU VS STATE OF ODISHA	SUJIT KUMAR DAS VS	KEONJHAR SADAR /278 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000072/2022

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12	BLAPL/0013005/2022	HRUDANANDA MOHARANA VS STATE OF ODISHA	RAMAKANTA PANDA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000323/2022
13	BLAPL/0013006/2022	DAITARI NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /255 /2020 A.D.J.,ANGUL(Anugul) CT/0000341/2022
14	BLAPL/0013007/2022	BISHI SAHOO @ BINAPANI SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /81 /2022 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000389/2022
15	BLAPL/0013008/2022	SURAJ CHATTAR VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	JODA /292 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000831/2022
16	BLAPL/0013009/2022	SUBRAT SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /215 /2020 FTSC, ANGUL(Anugul) Spl/0000054/2020
17	BLAPL/0013010/2022	BHUBANESWAR MAJHI @ BHUBNE VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /221 /2022 J.M.F.C, KOKSARA(Kalahandi) CT/0000250/2022
18	BLAPL/0013011/2022	BHIMA KHILLA @ BHIMO KHILLO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SEMILLIGUDA /42 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2020
19	BLAPL/0013012/2022	BIJAY BEHERA @ MADHA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /357 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0001035/2022
20	BLAPL/0013013/2022	NITESH KUMAR GUPTA @ NITESH.K.GUPTA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SUNABEDA /149 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000065/2020
21	BLAPL/0013014/2022	HRUSHIKESH SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /25 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000010/2020
22	BLAPL/0013015/2022	BAPU @ RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHANDRASEKHARPUR /417 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000482/2022
23	BLAPL/0013016/2022	SHYAM BIHARI YADAV	SOUGAT DASH	PLANTSITE /216 /2022

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,ROURKELA(Sundargarh)
24	BLAPL/0013017/2022	PAYAL MOHAPATRA	BIBHUTI RANJAN MOHANTY	Spl/0000038/2022
		VS STATE OF ODISHA	VS	TOMANDO /110 /2022
25	BLAPL/0013018/2022	TILESWAR NAYAK	SOUBHAGYA SUNDAR DAS	J.M.F.C.,BHUBANESWAR(Khordha)
		VS STATE OF ODISHA	VS	CT/0002580/2022
26	BLAPL/0013019/2022	ANANTA NARAYAN JENA @ ANANTA JENA	BIJAYA KUMAR BEHERA (1)	ADVA /39 /2022
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
27	BLAPL/0013020/2022	SANKAR NAIK @ MUNA	SUBODH KUMAR MOHANTY	Spl/0000032/2022
		VS STATE OF ODISHA	VS	SABARANG /149 /2022
28	BLAPL/0013021/2022	MOHAN RANA	SUBODH KUMAR MOHANTY	S.D.J.M.,BHADRAK(Bhadrak)
		VS STATE OF ODISHA	VS	GR/0002434/2022
29	BLAPL/0013022/2022	GOBARDHAN HARIJAN @ GOBARA	MANOJ KUMAR PANDA	PURUNAKATAK /77 /2022
		VS STATE OF ODISHA	VS	J.M.F.C.,HARBHANGA(Baudh)
30	BLAPL/0013023/2022	SADHU CHARAN MOHANTY	AJAYA KUMAR PRADHAN	CT/0000118/2022
		VS STATE OF ODISHA	VS	GANIA /55 /2022
31	BLAPL/0013024/2022	CHAITANYA KUJUR	PAJIT KUMAR PRADHAN	C.J.M.,NAYAGARH(Nayagarh)
		VS STATE OF ODISHA	VS	ST/0000021/2022
32	BLAPL/0013025/2022	LITU PRADHAN	DURLLABHA RANJAN MISHRA	GOLAMUNDA /112 /2022
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi)
33	BLAPL/0013026/2022	BHIGA HO	SURYAKANTA DWIBEDI	CT/0000390/2022
		VS STATE OF ODISHA	VS	SPL.TASK FORCE /28 /2022
34	BLAPL/0013027/2022	MADHU ROUT @ MADHUSUDAN ROUT	BHARATI DASH	S.D.J.M.,KHURDA(Khordha)
		VS	VS	GR/0002044/2022
				/ /0
				S.D.J.M.,RAIRAKHOL(Sambalpur)
				2(B)CC/0000032/2022
				KANDHEIGOLE /289 /2022
				J.M.F.C,REAMAL(Debagarh)
				CT/0000656/2022
				UDALA /364 /2022
				S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
				CT/0001062/2022
				AMBABHONA /61 /2021
				SPECIAL JUDGE,BARGARH(Bargarh)

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35	BLAPL/0013028/2022	STATE OF ODISHA LAMBODHAR MALI@LAMBU VS	BISWA KUMAR MISHRA VS	Spl/0000019/2021 KAKIRIGUMMA /98 /2022 SPECIAL JUDGE,JEYPORE(Koraput)
36	CMAPL/0000816/2022	STATE OF ODISHA RAM CHANDRA PANDA VS	AJIT CHANDRA MOHAPATRA VS	Spl/0000982/2022 // ()
37	CMP/0001385/2022	MOHAN CHARAN PANDA KUMARMANI KANTA VS	MAHES DAS VS	// DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda) Fao/0000010/2022
38	CONTC/0008087/2022	CHANDRABATI TANTY REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
39	CONTC/0008088/2022	ASHISH THAKARE, IAS, COLLECTOR, KEONJHAR REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
40	CONTC/0008089/2022	ANU GARG, IAS, ADDL. CHIEF SECY., WATER RESORCES DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
41	CONTC/0008090/2022	BISHNU CHARAN SUTAR, D.E.O., BALASORE REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
42	CONTC/0008091/2022	ASWATHY S. IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
43	CONTC/0008092/2022	PROF. (DR.) GAYATRI BISWAL, PRICIPAL, SAILABALA WOMENS COLLEGE, CUTTACK REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
44	CONTC/0008093/2022	ER. TARA PRASAD MISHRA, CHIEF ENGNR. AND DPI, ROADS, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// ()
45	CONTC/0008094/2022	SHUBHA SARMA, IAS, COMMNR. CUIM SECY., WOMEN AND CHILD DEVELOPMENT DEPT., ODISHA/ RAJDHANI BUS OWNERS ASSOCIATION, BARAMUNDA. VS	ADV. VS	// ()
		PRATIK SINGH, DCP, BBSR		//

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46	CONTC/0008095/2022	SANKARSAN PARIDA VS	ADV. VS	// 0
47	CONTC/0008096/2022	PRADEEP KUMAR DASH,SECONDARY EDU.,HEADS OF DEPT. BUILDING SULOCHANA MISHRA VS	ADV. VS	// 0
48	CONTC/0008097/2022	PRADEEP KUMAR DASH,SECONDARY EDU.,HEADS OF DEPT. BUILDING KALAKAR BEHERA VS	ASUTOSH SAHOO VS	// 0
49	CONTC/0008098/2022	ASHOK MEENA,PRINCIPAL SECY.,P.R. AND D.W. DEPT. M/S.RAJLAXMI CONSTRUCTIONS LIMITED VS	ADV. VS	// 0
50	CONTC/0008099/2022	SAILESH KUMAR SINGH,COMMNR. CUM SECY.,RURAL DEVELOPMENT DEPT. TOSMITA PRADHAN VS	ADV. VS	// 0
51	CONTC/0008100/2022	ASWATHY S.,IAS ANTARYAMI JENA VS	MANAS RANJAN BADAJENA VS	// 0
52	CONTC/0008101/2022	BHABANI SHANKAR CHAINI,OAS(SR) KISHORE CHANDRA JENA VS	MANAS RANJAN BADAJENA VS	// 0
53	CONTC/0008102/2022	BHABANI SHANKAR CHAINI,OAS(SR) BIJAYA KUMAR DALABEHERA VS	MANAS RANJAN BADAJENA VS	// 0
54	CONTC/0008103/2022	RAMESH CHANDRA JENA,OAS I KAMALA KANTA MOHANTA VS	ADV. VS	// 0
55	CONTC/0008104/2022	PRATAP KUMAR DAS BISWAJIT SAHOO VS	ADV. VS	// 0
56	CONTC/0008105/2022	JAGMOHAN MENA JAYANTI MOHAPATRA VS	ADV. VS	// 0
57	CONTC/0008106/2022	RAJ KUMAR SHARMA,IAS SANTOSH KUMAR GOUDA	ADV.	//

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		VS	VS	()
58	CONTC/0008107/2022	SHALINI PANDIT, PRINCIPAL SECY., HEALTH AND FAMILY WELFARE DEPT. ALEKHA CHANDRA PRADHAN	ADV.	//
		VS	VS	()
59	CONTC/0008108/2022	HADIBANDHU MAHAKUD SADANANDA MISHRA	UMA CHARAN MISHRA	//
		VS	VS	()
60	CONTC/0008109/2022	RAKESH SINGH, IAS BISHNU PRIYA MISHRA	ADV	//
		VS	VS	()
61	CONTC/0008110/2022	ASWASTHY S., I.A.S. M/S. ADAITYA CONSTRUCTION COMPANY	ADV	//
		VS	VS	()
62	CONTC/0008111/2022	VIR VIKRAM YADAV, I.A.S. LAMBODAR PATEL	ADV.	//
		VS	VS	()
63	CRLA/0001216/2022	T.K.SETHY, D.R. COOP. SOCIETIES, BARGARH GOPAL CHANDRA BHOL	MANOJ KUMAR PATI	//
		VS	VS	()
64	CRLA/0001217/2022	STATE OF ODISHA SANNY @ SANNI MALLICK	PRAMOD CHANDRA SEJPADA	JAGATSINGPUR /520 /2022
		VS	VS	()
65	CRLA/0001218/2022	STATE OF ODISHA PRAFULLA CHANDRA DASH	U.C. MISHRA	//
		VS	VS	()
66	CRLA/0001219/2022	STATE OF ODISHA(VIG.) VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /34 /2012
		VS	VS	()
67	CRLMC/0004236/2022	STATE OF ODISHA(VIG.) NARAYANI PADHI	PRATYUSHA NAIDU	//
		VS	VS	()
68	CRLMC/0004237/2022	STATE OF ODISHA(VIG.) SUDHANSHU@SUDHANSHU SEKHAR SAHU	MOHENDRA KUMAR MOHAPATRO	BHUBANESWAR VIGILANCE /57 /2006
		VS	VS	()
				//
				SAMBALPUR VIGILANCE /97 /2014
				A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)
				GR/0000083/2014
				JEYPORE TOWN /31 /2020
				SPECIAL JUDGE,JEYPORE(Koraput)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CRLMC/0004238/2022	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	PRATAP CHANDRA MISHRA VS	MISCA/0000115/2022 BANKI /260 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
70	CRLMC/0004239/2022	STATE OF ODISHA SUDHANSU SEKHAR SAHU@SUDHANSU KUMAR SAHUSUDHANSU KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO VS	ST/0000137/2022 JEYPORE TOWN /31 /2020 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
71	CRLMC/0004240/2022	STATE OF ODISHA ADITYA UPADHYAY VS	PRAMOD KUMAR JENA VS	CT/0000083/2022 BALASORE SADAR /223 /2021 AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar)
72	CRLMC/0004241/2022	STATE OF ODISHA ARJUN KUMAR PAL@NANDA VS	PANCHANAN PANIGRAHI VS	Spl/0000159/2021 NIHALPRASAD /32 /2014 A.D.J.,DHENKANAL(Dhenkanal)
73	CRLMC/0004242/2022	STATE OF ODISHA SARBESWAR MANTRY VS	RITURANJAN CHHOTARAY VS	Spl/0000013/2015 BANKI /51 /2008 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
74	CRLMC/0004243/2022	STATE OF ODISHA PRAVAT SHAGDIA@PRABHAKER SHAGADIA VS	BIDHUBHUSANA MOHAPATRA VS	GR/0000063/2008 PARADEEP LOCK /95 /2009 J.M.F.C.,KUJANG(Jagatsinghapur)
75	CRLMC/0004244/2022	STATE OF ODISHA PRATAP CHANDRA MOHAPATRA VS	SUBAS CHANDRA DAS VS	GR/0000591/2009 Bamapada (Industrial Area) /161 /2021 S.D.J.M.,BALASORE(Baleshwar)
76	CRLMC/0004245/2022	STATE OF ODISHA TUNGI@DIBASA NAIK VS	BHARAT BHUSAN ROUSTRAY VS	ICC/0000651/2021 BANARAPAL /211 /2010 C.J.M.,ANGUL(Anugul)
77	CRLMC/0004246/2022	STATE OF ODISHA KUNDAN KUMAR SHARMA VS	BHARAT BHUSAN ROUSTRAY VS	CT/0000112/2014 JHIRPANI P.S. /44 /2022 J.M.F.C.,(R),ROURKELA(Sundargarh)
78	CRLMC/0004247/2022	STATE OF ODISHA PRATAP CHANDRA MOHAPATRA VS	SUBAS CHANDRA DAS VS	GR/0000461/2022 Bamapada (Industrial Area) /178 /2021 S.D.J.M.,BALASORE(Baleshwar)
79	CRLMC/0004248/2022	STATE OF ODISHA PRATAP CHANDRA MOHAPATRA VS	SUBAS CHANDRA DAS VS	ICC/0000667/2021 Bamapada (Industrial Area) /161 /2021 S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		ICC/0000651/2021

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80	CRLMC/0004249/2022	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	Bamapada (Industrial Area) /178 /2021 S.D.J.M.,BALASORE(Baleshwar) ICC/0000667/2021
81	CRLMC/0004250/2022	GOLAK BIHARI BEHERA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	JAGANNATHA PRASAD /144 /2013 (//
82	CRLMC/0004251/2022	TINU@LAXMI NARAYAN JAIN VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	TITILAGARH /151 /2011 (//
83	CRLMC/0004252/2022	PULAKDEV PANDAB VS AJAYA KUMAR DASH	DEBASIS TRIPATHY VS	/ /0 (//
84	CRLMC/0004253/2022	CHANDRAKANTA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BALICHANDRAPUR /173 /2022 (//
85	CRLMC/0004254/2022	DR.MAZHAR AHMED KHAN VS STATE OF ODISHA	S.RATH VS	PARADEEP /100 /2022 (//
86	CRLMP/0002678/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 (//
87	CRLMP/0002679/2022	ALOK KUMAR SARANGI VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 (//
88	CRLMP/0002680/2022	KRUSHNA CHANDRA BEHERA PRADHAN VS STATE OF ODISHA	SARADA DASH VS	/ /0 (//
89	CRLREV/0000640/2022	BIPIN PRUSTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /243 /2019 (//
90	CRLREV/0000641/2022	PRATIVA PADHY VS STATE OF ODISHA(VIG.)	S.RATH VS	VIGILANCE PS (BERHAMPUR) /5 /2020 (//
91	MACA/0000767/2022	SIBA DAS	BIRANCHI NARAYAN RATH	//

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		VS	VS	5th M.A.C.T, BERHAMPUR(Ganjam)
92	MACA/0000768/2022	SAMBHUTA PANDA NEW INDIA ASSURANCE COMPANY LTD.	ADAM ALI KHAN	Mac/0000284/2012 //
		VS	VS	I M.A.C.T., BALANGIR(Balangir)
93	MATA/0000290/2022	AJODHYA BHOI ROJINA SWAIN	JAJATI KESHARI KHUNTIA	Mac/0000092/2017 //
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara)
94	MSA/0000006/2022	KANAN KUMAR BHOLA SOMNATH PRADHAN	MANMAYA KUMAR DASH	Crp/0000124/2021 //
		VS	VS	DY.COMNR. OF ENDOWMENTS,BBSR(Khordha)
95	RPFAM/0000363/2022	KHAJURIA MATH AMULYA KRUSHNA MOHAPATRA	JATINDRA KUMAR MOHAPATRA	Fa/0000029/2011 //
		VS	VS	JUDGE FAMILY COURT,BALASORE(Baleshwar)
96	RSA/0000383/2022	SRADHANJALI NANDA JUDHISTIR SOHELA @ GONDA	BYOMAKESH SAHOO	Crp/0000081/2021 //
		VS	VS	A.D.J.,KUCHINDA(Sambalpur)
97	RSA/0000384/2022	PURUSOTTAM PAN @ SOHELA TRILOCHAN PARIDA	PRAKASH RANJAN BARIK	RFA/0000009/2014 //
		VS	VS	3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar)
98	RVWPET/0000377/2022	NATABAR PRADHAN RAMA CHANDRA PARIDA	ADV.	RFA/0000080/2019 //
		VS	VS	()
99	RVWPET/0000378/2022	PRAMOD KUMAR PADHIARY ALLABOX ALI	ADV.	//
		VS	VS	()
100	RVWPET/0000379/2022	KHATIJA BIBI AKSHAYA KUMAR MOHANTY	ADV.	//
		VS	VS	()
101	RVWPET/0000380/2022	PRAMOD KUMAR PADHIARY RABINDRA MALLICK	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	()
102	WP(C)/0036506/2022	NIRANJAN MALLICK ANADI CHARAN SARANGI	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()

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103	WP(C)/0036507/2022	ADDL. DISTRICT MAGISTRATE, CTC SUKANTI MUDULI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
104	WP(C)/0036508/2022	CHAKRADHAR JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
105	WP(C)/0036509/2022	SHREEKRUSHNA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
106	WP(C)/0036510/2022	BHUMI PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
107	WP(C)/0036511/2022	NIRANJAN SETHY VS CEO, TPCODL, BBSR	HIMANSU SEKHAR DEO VS	// ()
108	WP(C)/0036512/2022	AMBIKA PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
109	WP(C)/0036513/2022	UDAYANARAYAN HAZARI VS STATE OF ODISHA	RUDRA NARAYAN PARLIJA VS	// ()
110	WP(C)/0036514/2022	BISWAMITRA DHARUA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
111	WP(C)/0036515/2022	LATA NAYAK VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// ()
112	WP(C)/0036516/2022	TULASIRAM PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
113	WP(C)/0036517/2022	BHARATI SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	WP(C)/0036518/2022	JALSAE @ DALASAE PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
115	WP(C)/0036519/2022	DAHALU PATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
116	WP(C)/0036520/2022	RANJITA HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
117	WP(C)/0036521/2022	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
118	WP(C)/0036522/2022	BHARAT KUMAR SAHOO VS STATE OF ODISHA	BAIJAYANTA KUMAR SWAIN VS	// 0 //
119	WP(C)/0036523/2022	MINATI KAR VS GOLEKHA CHANDRA SAHOO	SAKTIDHAR DAS VS	// 0 //
120	WP(C)/0036524/2022	BASANTA MANJARI PANDA VS PRINCIPAL SECY. TO GOVT. OF ODISHA,SCHOOL AND MASS	LALATENDU SAMAL VS	// 0 //
121	WP(C)/0036525/2022	SHRIKANTA DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
122	WP(C)/0036526/2022	LISHAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
123	WP(C)/0036527/2022	KAILASH SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
124	WP(C)/0036528/2022	GURMEET SINGH BHATIA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
125	WP(C)/0036529/2022	TULASIDAS TANDI	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0036530/2022	ROSELINE SUCHITA EKKA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0036531/2022	MANORANJAN BARIK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0036532/2022	HEMALATA GHOSH	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0036533/2022	AMAR KUMAR DEY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0036534/2022	SURENDRA MOHANTY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0036535/2022	MAHENDRA SWAIN	AJIT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0036536/2022	ASHOK KUMAR SA	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0036537/2022	KRUSHNA CHANDRA SWAIN	AJIT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0036538/2022	SUREN DUTTA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0036539/2022	RABINDRANATH NAYAK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0036540/2022	SANTANU KUMAR RANA	SWAPNIL ROY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0036541/2022	STATE OF ODISHA TRIBIKRAMA PANDA VS	DINESH KUMAR PANDA VS	// // ()
138	WP(C)/0036542/2022	STATE OF ODISHA SUNAKAR ROUT VS	DINESH KUMAR PANDA VS	// // ()
139	WP(C)/0036543/2022	STATE OF ODISHA KUNDANDEVI BEHERA VS	SARATHI JYOTI MOHANTY VS	// // ()
140	WP(C)/0036544/2022	STATE OF ODISHA DINAMANI BARIK VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
141	WP(C)/0036545/2022	STATE OF ODISHA AGM INFRASTRUCTURE ANGUL VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
142	WP(C)/0036546/2022	CENTRAL BOARD OF INDIRECT TAX AND CUSTOMS DEPT., NEW DELHI SASMITA DAS VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
143	WP(C)/0036547/2022	STATE OF ODISHA ANITA SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
144	WP(C)/0036548/2022	STATE OF ODISHA GOBINDA CHANDRA MOHANTY VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
145	WP(C)/0036549/2022	STATE OF ODISHA KINARA BARIK VS	SITANSU MOHAN SINGH VS	// // ()
146	WP(C)/0036550/2022	STATE OF ODISHA RAM CHANDRA PADHY VS	GOPAL KRUSHNA MOHANTY VS	// // ()
147	WP(C)/0036551/2022	UNION OF INDIA KANHU CHARAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0036552/2022	KANHU CHARAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
149	WP(C)/0036553/2022	NITARANI KAR VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
150	WP(C)/0036554/2022	SIBANARAYAN MAHATO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
151	WP(C)/0036555/2022	SAUKAT KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
152	WP(C)/0036556/2022	JAYANTA KUMAR PARHI VS ODISHA GRAMYA BANK, BBSR	SAMEER KUMAR DAS VS	// 0 //
153	WP(C)/0036557/2022	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
154	WP(C)/0036558/2022	M/S EAGLE ONE TRANSPORT, SAMBALPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
155	WP(C)/0036559/2022	BIJOYLAXMI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
156	WP(C)/0036560/2022	M/S EAGLE ONE TRANSPORT, SAMBALPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
157	WP(C)/0036561/2022	CHINMAYA PRASAD TARAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
158	WP(C)/0036562/2022	SUNANDA KUMAR TRIPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
159	WP(C)/0036563/2022	GOBINDA CHANDRA SAHOO	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :26/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0036564/2022	STATE OF ODISHA ANITA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
161	WP(C)/0036565/2022	STATE OF ODISHA RAMAKANTA MOHANTY	AJIT KUMAR MOHANTY	//
		VS	VS	0
162	WP(C)/0036566/2022	STATE OF ODISHA KAMA BEWA	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
163	WP(C)/0036567/2022	STATE OF ODISHA JAGABANDHU MISHRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
164	WP(C)/0036568/2022	STATE OF ODISHA JAYANTI MALLIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
165	WP(C)/0036569/2022	STATE OF ODISHA NAROTTAM SAHOO	BASUDEV BARIK	//
		VS	VS	0
166	WP(C)/0036570/2022	STATE OF ODISHA ARJUN JENA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
167	WP(C)/0036571/2022	STATE OF ODISHA SATYABRATA DAS	PRABIR KUMAR RAY	//
		VS	VS	0
168	WP(C)/0036572/2022	MAHANADI COAL FIELDS LTD., SAMBALPUR SUDARSAN NAHAK	BASUDEV BARIK	//
		VS	VS	0
169	WP(C)/0036573/2022	STATE OF ODISHA BATAKRUSHNA SAHOO	BASUDEV BARIK	//
		VS	VS	0
170	WP(C)/0036574/2022	STATE OF ODISHA SUCHETA MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0036575/2022	STATE OF ODISHA AJAY KUMAR BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
172	WP(C)/0036576/2022	STATE OF ODISHA RAMANIRANJAN SAHOO VS	TANMAY MISHRA VS	// // ()
173	WP(C)/0036577/2022	STATE OF ODISHA BHARATI SAHU VS	ASHOK KUMAR DAS VS	// // ()
174	WP(C)/0036578/2022	STATE OF ODISHA GHANASYAM NAIK VS	BYOMOKESH SAHOO VS	// // ()
175	WP(C)/0036579/2022	SUBASH MUNDA RAMANIRANJAN SAHOO VS	TANMAY MISHRA VS	// // ()
176	WP(C)/0036580/2022	STATE OF ODISHA CHIRA KUMAR MOHAPATRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
177	WP(C)/0036581/2022	STATE OF ODISHA RAMANIRANJAN SAHOO VS	TANMAY MISHRA VS	// // ()
178	WP(C)/0036582/2022	STATE OF ODISHA PRASANTA PATRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
179	WP(C)/0036583/2022	REVENUE DIVISIONAL COMMNR., CUTTACK SAKHABATI KUMBHAR VS	BIBHUDHANANDA MUDULI VS	// // ()
180	WP(C)/0036584/2022	STATE OF ODISHA BHABANI SANKAR HALDAR VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
181	WP(C)/0036585/2022	STATE OF ODISHA M/S. SAI MINERALS, BBSR VS UNION BANK, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0036586/2022	ABHIRAM SAHOO VS COLLECTOR, MAYURBHANJ	BIJAYA KUMAR BEHERA VS	// 0 //
183	WP(C)/0036587/2022	HARIHAR DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
184	WP(C)/0036588/2022	CHATURBHUJA DAS VS COLLECTOR, MAYURBHANJ	BIJAYA KUMAR BEHERA VS	// 0 //
185	WP(C)/0036589/2022	PABITRA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
186	WP(C)/0036590/2022	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	WP(C)/0036591/2022	MANAS RANJAN SAHOO VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
188	WP(C)/0036592/2022	RAJ KISHORE BEHERA VS THE COLLECTOR, SAMBALPUR	SUDEEP KUMAR SARANGI VS	// 0 //
189	WP(C)/0036593/2022	PRAGYAN DUTTA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
190	WP(C)/0036594/2022	DURYODHAN SAHOO VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
191	WP(C)/0036595/2022	INDIRA PRADHAN VS RAJANI BASANTIA	SUSANTA KUMAR DASH VS	// 0 //
192	WP(C)/0036596/2022	SUPRAVA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
193	WP(C)/0036597/2022	SATYABHAMA BEHERA	UMAKANT SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036598/2022	TARUN KUMAR BEHERA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0036599/2022	PADMANAV ROUT	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0036600/2022	SUKANTI PATRA	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0036601/2022	RITANJALI PATI	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
198	WP(C)/0036602/2022	LABANGA NAIK	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0036603/2022	DEBI PRASAD TRIPATHY	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0036604/2022	MINATI SAHOO	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0036605/2022	DR.ARATA KUMAR SWAIN	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0036606/2022	BABU BEHERA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0036607/2022	DILLIP KUMAR DEB	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0036608/2022	PRAVAT KUMAR MANNA	LAMBODAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0036609/2022	THE TAHASILDAR, MAHAKALAPARA TRILOCHAN RATH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// // ()
206	WP(C)/0036610/2022	BIREN BAIDYA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// ()
207	WP(C)/0036611/2022	YRAGALA KANAMMA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()
208	WP(C)/0036612/2022	LAXMI HEMBRUM VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// ()
209	WP(C)/0036613/2022	UMA PANDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()
210	WP(C)/0036614/2022	LAXMAN NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
211	WP(C)/0036615/2022	MOHAN CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
212	WP(C)/0036616/2022	BAIKUNTHA SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
213	ABLAPL/0016643/2022	JULU JENA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BAGHAMARI /194 /2022 ()
214	ABLAPL/0016644/2022	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADAGODA P.S. /436 /2022 ()
215	ABLAPL/0016645/2022	RASMIKANTA PADHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	NAUGAON /287 /2022 ()

ORISSA HIGH COURT**FILING REPORT AS ON :26/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0016646/2022	BHARAT NAIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TIGIRIA /228 /2022 () //
217	ABLAPL/0016647/2022	RASMIKANTA PADHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	NAUGAON /288 /2022 () //
218	ABLAPL/0016648/2022	NAZIR RAZA KHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	LAKHANPUR /174 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002071/2022
219	ABLAPL/0016649/2022	DUKHI DEHURY VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	ANGUL TOWN /685 /2022 () //
220	ABLAPL/0016650/2022	GADADHAR BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /410 /2022 () //
221	ABLAPL/0016651/2022	PAPU PALEI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /336 /2022 () //
222	ABLAPL/0016652/2022	SHYAM NARAYAN PRASAD GUPTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000855/2022
223	ABLAPL/0016653/2022	BISWOJIT ROY MOHAPATRA VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	BAISINGA /429 /2022 () //
224	ABLAPL/0016654/2022	SAHA MUSTAK ALI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIRAKARPUR /67 /2021 () //
225	ABLAPL/0016655/2022	SUDARSHAN SAHOO VS STATE OF ODISHA	MOHENDRA DALAI VS	AIRPORT /387 /2022 () //
226	ABLAPL/0016656/2022	HARIPAD MANDAL VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR ROUTRAY VS	JEYPORE VIGILANCE /26 /2022 () //
227	ABLAPL/0016657/2022	JAYANTA KUMAR BAL	SADASIVA PATRA	TIHIDI /511 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0016658/2022	STATE OF ODISHA LAXMAN @ BABLU DEHERI	PRATIMA NAYAK	// BARGARH SADAR /46 /2015
		VS	VS	()
229	ABLAPL/0016659/2022	STATE OF ODISHA MAHADEV BHATRA	BIJAYA KUMAR ROURTRAY	// JEYPORE VIGILANCE /26 /2022
		VS	VS	()
230	ABLAPL/0016660/2022	STATE OF ODISHA(VIG.) PINTU PRADHAN	CHITTA RANJAN SAHU	// BARAMBA /64 /2022
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)
231	ABLAPL/0016661/2022	STATE OF ODISHA GEETA @ GITA CHATTAR	MANAS RANJAN BADAJENA	GR/0000059/2022 JODA /356 /2022
		VS	VS	()
232	ABLAPL/0016662/2022	STATE OF ODISHA PRASANTA BEHERA	CHITTA RANJAN SAHU	// / /0
		VS	VS	S.D.J.M.,RAIRAKHOL(Sambalpur)
233	ABLAPL/0016663/2022	STATE OF ODISHA MUNA @ MANOJ DAS	JAYAKRISHNA MOHAPATRA	2(B)CC/0000034/2022 CHANDABALI /406 /2022
		VS	VS	()
234	ABLAPL/0016664/2022	STATE OF ODISHA SANDHA @ CHANDAN DAS	JAYAKRISHNA MOHAPATRA	// CHANDABALI /405 /2022
		VS	VS	()
235	ABLAPL/0016665/2022	STATE OF ODISHA DIPAK DEHURY	RAMESH CHANDRA BEHERA	// ANGUL TOWN /685 /2022
		VS	VS	()
236	ABLAPL/0016666/2022	STATE OF ODISHA SURESH MUNDA	ARUN KUMAR BUDHIA	// BHASMA /73 /2018
		VS	VS	()
237	ABLAPL/0016667/2022	STATE OF ODISHA P. SANTOSH KUMAR SUBUDHI	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /632 /2022
		VS	VS	()
238	ABLAPL/0016668/2022	STATE OF ODISHA RATNA GOCHHAYAT	A.K.NATH	// / /0
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0016669/2022	STATE OF ODISHA JADDHU @ ASHOK KUMAR BEHURA @ BEHERA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000486/2022 BADAGODA P.S. /449 /2022 ()
240	ABLAPL/0016670/2022	STATE OF ODISHA AKSHAYA KUMAR MALLICK VS	CHEERA RANJAN SATAPATHY VS	// NEMALO /208 /2022 ()
241	ABLAPL/0016671/2022	STATE OF ODISHA SARIA @ SARATHI SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// SORO /386 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :26/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2022 MSA/6/2022	SOMNATH PRADHAN-MP	MANMAYA KUMAR DASH
2	10/2022 MSA/6/2022	SOMNATH PRADHAN-MP	MANMAYA KUMAR DASH
3	10/2022 MSA/6/2022	SOMNATH PRADHAN-MP	MANMAYA KUMAR DASH
4	11/2022 MSA/6/2022	SOMNATH PRADHAN-MP	MANMAYA KUMAR DASH
5	57/2022 WPCRL/140/2022	SASWATI LOPAMUDRA-MP	BIJAYA KUMAR BEHERA
6	57/2022 WPCRL/140/2022	SASWATI LOPAMUDRA-MP	BIJAYA KUMAR BEHERA
7	304/2022 CMAPL/336/2022	PAREL INVESTMENT AND TRADING CO.L.T.D.-MP	M/S.NITISH KU. MISHRA, A.K.ROY, A.MISHRA
8	329/2022 MATA/290/2022	ROJINA SWAIN-MP	JAJATI KESHARI KHUNTIA
9	465/2022 RPFAM/363/2022	AMULYA KRUSHNA MOHAPATRA-MP	JATINDRA KUMAR MOHAPATRA
10	882/2022 CRLREV/641/2022	PRATIVA PADHY-MP	S.RATH
11	1267/2022 WPC(OAC)/2356/2018	HIMANSU SEKHAR PRADHAN-MP	M/S DURGESH NARAYAN RATH
12	1325/2022 RSA/234/2018	SRIHARI PATRA-MP	
13	1326/2022 RSA/353/2018	SUKANTA MAHARANA-MP	M/S.ASHOK KU.DAS
14	1327/2022 RSA/383/2022	JUDHISTIR SOHELA @ GONDA-MP	BYOMAKESH SAHOO
15	1428/2022 CMP/1055/2016	DAMODAR SAMAL-MP	M/S.MIHIR KU.DASH
16	1429/2022 CMP/1385/2022	KUMARMANI KANTA-MP	MAHES DAS
17	1563/2022 MACA/767/2022	SIBA DAS-MP	BIRANCHI NARAYAN RATH
18	1564/2022 MACA/768/2022	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
19	2300/2022 BLAPL/10605/2022	SARAT KUMAR SAHOO @ PAPU-MP	
20	2301/2022 BLAPL/3984/2022	PRATAP SAHU @ KALIA-MP	
21	2346/2022 CRLA/641/2020	BANGALI CHARAN JENA-MP	DEBASNAN DAS
22	2347/2022 CRLA/1217/2022	SANNY @ SANMI MALLICK-MP	PRAMOD CHANDRA SEJPADA
23	2348/2022 CRLA/1217/2022	SANNY @ SANMI MALLICK-MP	PRAMOD CHANDRA SEJPADA
24	2349/2022 CRLA/1217/2022	SANNY @ SANMI MALLICK-MP	PRAMOD CHANDRA SEJPADA
25	2350/2022 CRLA/1218/2022	PRAFULLA CHANDRA DASH-MP	U.C. MISHRA
26	2351/2022	PRAFULLA CHANDRA DASH-MP	U.C. MISHRA

27	CRLA/1218/2022 2352/2022	VINOD KUMAR-MP	DEVASHIS PANDA
28	CRLA/1219/2022 2353/2022	VINOD KUMAR-MP	DEVASHIS PANDA
29	CRLA/1219/2022 2354/2022	VINOD KUMAR-MP	DEVASHIS PANDA
30	CRLA/1219/2022 2724/2022	MANUDHAR NAYAK-MP	
31	ABLAPL/15718/2022 2725/2022	SWARNALATA BEHERA-MP	
32	ABLAPL/15716/2022 2726/2022	SUKADEV BEHERA-MP	
33	ABLAPL/11692/2022 3294/2022	NARAYANI PADHI-MP	PRATYUSHA NAIDU
34	CRLMC/4236/2022 3295/2022	SUDHANSU SEKHAR SAHU@SUDHANSU KUMAR SAHU-MP	MOHENDRA KUMAR MOHAPATRO
35	CRLMC/4239/2022 3296/2022	JAYANTA KUMAR SAHOO-MP	
36	CRLMC/3667/2022 3297/2022	PRAVAT SHAGDIA@PRABHAKER SHAGADIA-MP	BIDHUBHUSANA MOHAPATRA
37	CRLMC/4243/2022 3298/2022	PRATAP CHANDRA MOHAPATRA-MP	SUBAS CHANDRA DAS
38	CRLMC/4244/2022 3299/2022	KUNDAN KUMAR SHARMA-MP	BHARAT BHUSAN ROUSTRAY
39	CRLMC/4246/2022 3300/2022	PRATAP CHANDRA MOHAPATRA-MP	SUBAS CHANDRA DAS
40	CRLMC/4247/2022 3301/2022	PRATAP CHANDRA MOHAPATRA-MP	SUBAS CHANDRA DAS
41	CRLMC/4248/2022 3302/2022	PRATAP CHANDRA MOHAPATRA-MP	SUBAS CHANDRA DAS
42	CRLMC/4249/2022 3303/2022	PULAKDEV PANDAB-MP	DEBASIS TRIPATHY
43	CRLMC/4252/2022 3304/2022	CHANDRAKANTA SAMAL-MP	ASHOK KUMAR SARANGI
44	CRLMC/4253/2022 17940/2022	ANADI CHARAN SARANGI-MP	AJIT CHANDRA MOHAPATRA
45	WP(C)/36506/2022 17941/2022	AJAYA KU.MOHANTY-MP	M/S.SUSANTA KU.BARAL
46	WP(C)/20823/2016 17942/2022	BUDHIA SAMAL-MP	
47	WP(C)/33079/2022 17943/2022	SANTOSH ADHIKARI-MP	KALI PRASANNA MISHRA
48	WP(C)/39860/2021 17944/2022	RABINDRANATH NAYAK-MP	BISWABIHARI MOHANTY
49	WP(C)/36539/2022 17945/2022	AGM INFRASTRUCTURE ANGUL-MP	BHARAT BHUSAN ROUSTRAY
50	WP(C)/36545/2022 17946/2022	BIJOYLAXMI BEHERA-MP	SAMEER KUMAR DAS
51	WP(C)/36559/2022 17947/2022	JAYANTI MALLIK-MP	BIJAYA KUMAR BEHERA 1
52	WP(C)/36568/2022 17948/2022	RAMANIRANJAN SAHOO-MP	TANMAY MISHRA
53	WP(C)/36576/2022 17949/2022	RAMANIRANJAN SAHOO-MP	TANMAY MISHRA
54	WP(C)/36579/2022 17950/2022	CHIRA KUMAR MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
55	WP(C)/36580/2022 17951/2022	RAMANIRANJAN SAHOO-MP	TANMAY MISHRA
56	WP(C)/36581/2022 17952/2022	PRASANTA PATRA-MP	BHABANI SANKAR TRIPATHY (1)
57	WP(C)/36582/2022 17953/2022	ABHIRAM SAHOO-MP	BIJAYA KUMAR BEHERA
	WP(C)/36586/2022		

58	17954/2022 WP(C)/36588/2022	CHATURBHUJA DAS-MP	BIJAYA KUMAR BEHERA
59	17955/2022 WP(C)/36591/2022	MANAS RANJAN SAHOO-MP	SATYABRATA MOHANTY
60	17956/2022 WP(C)/36595/2022	INDIRA PRADHAN-MP	SUSANTA KUMAR DASH
61	17957/2022 WP(C)/36595/2022	INDIRA PRADHAN-MP	SUSANTA KUMAR DASH
62	17958/2022 WP(C)/36598/2022	TARUN KUMAR BEHERA-MP	PRADEEP KUMAR KHUNTIA
63	17959/2022 WP(C)/36603/2022	DEBI PRASAD TRIPATHY-MP	PRATYUSHA NAIDU
64	17960/2022 WP(C)/36607/2022	DILLIP KUMAR DEB-MP	PRATYUSHA NAIDU
65	17961/2022 WP(C)/36607/2022	DILLIP KUMAR DEB-MP	PRATYUSHA NAIDU
66	17962/2022 WP(C)/36606/2022	BABU BEHERA-MP	RAMDAS ACHARY